

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3498
ANSWERED ON:03.09.2012
EXPORT OF FOOD PRODUCTS
Khairi Shri Chandrakant Bhaurao

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether any permission has been granted to export several food products from the country, which were prohibited for exports during the last few years;
- (b) if so, the details thereof and the reasons therefor;
- (c) the names of these products which have been permitted for export; and
- (d) the quantity of each of the products to be exported as assessed by Government during the current financial year?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a): Yes Madam.

(b) & (c) : In view of adequate availability Government has permitted export of Non Basmati Rice, Wheat, Onion and certain Milk products, which were banned during the last few years. Details are as under:

Non Basmati Rice: Government has permitted export of non-basmati rice through Notification No. 71 dated 09.09.2011. Its export was prohibited since October, 2007.

Wheat: Government has permitted export of wheat through Notification No. 72 dated 09.09.2011. Its export was prohibited since October, 2007.

Onion: Export of onion has been free except for brief period of (i) 22.12.2010 to 18.02.2011 and(ii) 09.09.2011 to 20.09.2011 during which export was banned.

Milk Products: Ban was imposed on export of milk powders and casein & casein products on 18.02.2011. Ban on export of casein and casein products was removed and it was restricted with effect from 01.05.2012. Thus, it became exportable under licence. Export of Skimmed Milk Powder was made free w.e.f. 08.06.2012.

(d): There is no quantity restriction on export of above products.